

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1133

ANSWERED ON:04.03.2013

EVACUATION OPERATION BY IAF

Bundela Shri Jeetendra Singh;Gowda Shri D.B. Chandre;Jeyadurai Shri S. R.;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has launched any probe into the conduct of personnel of the Indian Air Force who abandoned an injured policeman in Chhattisgarh during an anti-naxal operation;

(b) if so, the details thereof;

(c) whether Standard Operation Procedures (SOPs) of the Army and Air Force have guidelines laid out for a joint operation with domestic forces such as the police, CRPF, etc. especially during anti-naxal operations;

(d) if so, the details thereof; and

(e) if not, the reasons therefor? ANSWER

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b):A Court of Inquiry is in progress to inquire into the incident.

(c) to (e):Standard Operation Procedures have been formulated for operations of Indian Air Force in support of Police and Central Para Military Forces in logistics support for anti-naxal operations. All missions are planned and executed in close co-ordination with Inspector Generals, Central Armed Police Forces of Chhattisgarh and Jharkhand. Army has no role in anti-naxal operations.